Annexure 1
Name of the corporate debtor: Nellai Realtors Private Limited; Date of commencement of liquidation: 31-08-2023; List of stakeholders as on: 11-11-2023
List of Secured financial creditors

Sl.	Name of creditor	Details of	claim received	Details of claim admitted					Amount of	Amount of	Amount	Amount of	Remarks, if		
No.	. Name of creator	Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by security	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	contingent claim				any
1	Piramal Capital Housing & Finance Limited	28-09-2023	87,33,82,921	87,33,82,921	Secured	87,33,82,921	Yes	Refer Annexure A	87,33,82,921	100.00	0.00	0.00	0.00	0.00	0.00
	Total		87,33,82,921	87,33,82,921		87,33,82,921			87,33,82,921	100.00	0.00	0.00	0.00	0.00	0.00

## ANNEXURE A DETAILS OF SECURITY INTEREST

The land parcels admeasuring 58.78 acres of land situated at Aniyabaranallur village of Thoothukudi Taluk, Tamil Nadu, mortgaged in favour of the Financial Creditor by way of a Memorandum of Deposit of Title Deeds dated 29.09.2014 registered as document number 4342/2014 in the office of the sub-registrar at Pudukottai, executed by Nellai Realtors Private Limited along with other mortgagors. The details of land parcels are as follows:

Sr. No.	Sr. No. Village		Survey No.	Extent
				(In Acres)
1.	Aniyabaranallur	Village,	1073/2A	0.15
	Tuticorin, Tamil Nadu		1073/2B	1.57
			1074/1A	0.22
			1074/1B	1.16
			1080/2	0.72
			1049	0.42
			1073/1B	0.78
			1309/1	0.86
			1089	2.07
			1337	0.77
			1281/1	0.87
			1287	1.01
			1282	2.22
			1288/1	0.53
			1284	1.89
			1043	3.92
			1050/2	1.02

Sr. No.	Village	Survey No.	Extent
			(In Acres)
		1166	2.08
		1237/1	0.695
		1238	1.2
		1411/2	2.1
		1408/2	1.79
		1144/2	1.32
		1144/3	1.82
		1415/1	1.94
		1433/2	1.9
		1433/3	0.44
		1138/2	1.91
		1438 & 1439	0.67
		1094	0.7
		1095	1.14
		1299/1	0.48
		1299/2	0.95
		1090/2	1
		1108/1	1.82
		1102/1	0.53
		1102/3	0.27
		1293/1	0.27
		1290/1	1.93
		1035	1.68
		1093/3	0.62
		1133	1.25

Sr. No.	Village	Survey No.	Extent (In Acres)
		1132	1.04
		1114	0.605
		1139	1.94
		1112	0.76
		1158	3.74
	TOTAL		

## Note: -

The Liquidator may modify the list of stakeholders, when he comes across additional information warranting such modification, in the manner directed by the Adjudicating Authority.